

**केन्द्रीय सूचना आयोग**  
**Central Information Commission**

2 तल, विंग 'ब' / 2<sup>nd</sup> Floor, 'B' Wing  
अगस्त क्रान्ति भवन / August Kranti Bhavan  
भीकाजी कामा प्लेस/ Bhikaji Cama Place  
नई दिल्ली - 110066 / New Delhi - 110066

**Circular/DS (P)/2008/92-CIC**

Dated: 10.09.2008

Consequent upon joining of three Information Commissioners in the Central Information Commission, the Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministries/Departments to the Information Commissioners as below:

S. No.	Ministries/Departments	Present Allocation	New Allocation
(Col.1)	(Col. 2)	(Col. 3)	(Col. 4)
1.	(i) National Commission for Women (ii) Ministry of Environment & Forests (iii) Ministry of Communication & I.T.	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Prof. M.M. Ansari, IC	Mrs. Annapurna Dixit, IC (AD)
2.	(i) Department of Atomic Energy (ii) Department of Ocean Development (iii) Department of Space (iv) Ministry of New & Renewable Energy (v) Ministry of Defence	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC	Shri Satyananda Mishra, IC (SM)
3.	(i) Ministry of Urban Development (ii) Union Territory of Chandigarh (iii) Ministry of Labour & Employment	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Prof. M.M. Ansari, IC	Shri M.L. Sharma, IC (S)

All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The Cases, which are already registered and/ or scheduled for hearing shall also stand transferred.

However, in regard to cases scheduled for hearing on or before 30<sup>th</sup> September 2008, the hearing will be before the IC shown in col. (3) as per earlier schedule. All hearings scheduled for 1<sup>st</sup> October 2008 and onwards shall be before the IC shown in col. (4).

(Pankaj K P Shreyaskar)  
Deputy Secretary &  
Joint Registrar